

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.5294 of 2022

Arising Out of PS. Case No.-346 Year-2018 Thana- JAKKANPUR District- Patna

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1. ASHOK KUMAR CHOUBEY @ ASHOK CHOUBEY SON OF ADITYA JHA R/O HOUSE NO. 33/12 GROUND FLOOR, OLD RAJENDRA NAGAR NEAR SALWAN PUBLIC SCHOOL, P.S.- RAJENDRA NAGAR, NEW DELHI
 2. JAYA CHOUBEY WIFE OF ASHOK KUMAR CHOUBEY R/O HOUSE NO. 33/12 GROUND FLOOR, OLD RAJENDRA NAGAR NEAR SALWAN PUBLIC SCHOOL, P.S.- RAJENDRA NAGAR, NEW DELHI
 3. MS. POOJA DAUGHTER OF ASHOK KUMAR CHOUBEY R/O HOUSE NO. 33/12 GROUND FLOOR, OLD RAJENDRA NAGAR NEAR SALWAN PUBLIC SCHOOL, P.S.- RAJENDRA NAGAR, NEW DELHI

... .. Petitioner/s

Versus

1. THE STATE OF BIHAR
2. BIMLA TIWARI WIFE OF O.P. TIWARI R/O FLAT NO.- 103, JASUMATI ENCLAVE KANNULAL ROAD, MITHAPUR, P.S.- JAKKANPUR TOWN AND DISTRICT- PATNA

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Sachindra Kumar Tiwary
For the Opposite Party/s : Mr. Sanjay Kumar Tiwary

CORAM: HONOURABLE MR. JUSTICE SANDEEP KUMAR
ORAL ORDER

5 27-03-2025 Heard the parties.

2. Issue notice to the opposite party no. 02 by both modes under registered cover with A/D as well as ordinary process for which requisites etc. must be filed within two weeks from today.

3. List this case after six months.



4. During pendency of this application, further proceedings of the concerned Court below in connection with Jakanpur P.S. Case No. 346 of 2018, shall remain stayed.

(Sandeep Kumar, J)

Ranjeet/-

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